GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA UNSTARRED QUESTION NO. 285 (TO BE ANSWERED ON 24.07.2024)

IAS/IPS/IRS OFFICERS

†285 SHRI BHAUSAHEB RAJARAM WAKCHAURE:

Will the **PRIME MINISTER** be pleased to state:

- (a) the total number of IAS, IPS and IFS officers belonging to SC/ST/OBC communities as on date;
- (b) whether the representation has not been given as per the proportion to their population; and
- (c) if so, the details thereof and the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (c): Recruitment to the Indian Administrative Service (IAS), Indian Police Service (IPS) and Indian Forest Service (IFS) are done through Union Public Service Commission (UPSC) in accordance with the relevant Rules. As per extant instructions, reservation is provided to Scheduled Castes (SCs), Scheduled Tribes (STs) and Other Backward Classes (OBCs) at the rate of 15%, 7.5% and 27% respectively in recruitment of IAS, IPS and IFS. Year-wise and categorywise number of persons belonging to SCs, STs and OBCs appointed to the IAS, IPS and IFS as Direct Recruit during the last five years, are as under: -

	IAS			IPS			IFS		
Year	OBC	SC	ST	OBC	SC	ST	OBC	SC	ST
2018	54	29	14	40	23	09	40	16	08
2019	61	28	14	42	24	09	33	13	07
2020	61	25	13	41	23	10	31	13	06
2021	54	30	13	57	28	14	34	13	07
2022	58	28	14	49	25	20	40	16	08
